

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 303

IA(Com.A)-314/2022

In

CP-18(ND)/2022

IN THE MATTER OF:

APRAV SPACE SOLUTION LLP

.... **APPLICANT/PETITIONER**

Vs.

SABOO HEMA AUTOMOTIVE PVT. LTD.

.... **RESPONDENT**

SECTION

U/s 58(3)

Order delivered on 02.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Pratishtha vij and Mr. Abhinav Mukerji,
Advocates

For the Respondent : Mr. Satinder Kapur, Mr. Saaduzzaman, Advocates

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 01.06.2023.

Sd/-
(Court Officer)